CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

...

O.A. No.61/879/2017 M.A. No.61/1104/2018 **Date of decision: 28.11.2018**

...

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J). HON'BLE MRS. P. GOPINATH, MEMBER (A).

...

- Arun Dhar son of Sh. Vimal Krishan, aged 21 years, R/o Village Indra Nagar, Post Office Miran Sahib, Tehsil R.S. Pura, Distt. Jammu.
- Sudeep Sharma son of Sh. Ramesh Kumar, R/o Village Talli Morh, Near Shiv Mandir, Post Office Miran Sahib, Tehsil R.S. Pura, Distt. Jammu.

... APPLICANTS

VERSUS

aministrative

- Union of India through Secretary, Ministry of Defence, South Block, New Delhi.
- 2. The Engineer in Chief, Ministry of Defence, Army HQ, New Delhi.
- 3. The Chief Engineer, Northern Command, Udhampur.
- 4. Commander Works Engineer, HQ 135 Works Engineer, Akhnoor, Distt. Jammu (J&K).

... RESPONDENTS

PRESENT: Sh. Shailendra Sharma, counsel for the applicants. Sh. K. K. Thakur, counsel for the respondents.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. As per the previous order dated 28.09.2018, the respondents have produced final result of the applicants, where they have been declared fail. Based thereupon, learned counsel for the respondents submitted that since applicants have failed, therefore, they cannot be appointed

- and hence the O.A. may be dismissed, as not maintainable in its present form.
- 2. Sh. Shailendra Sharma, learned counsel for the applicants submitted that he may be given liberty to challenge the result by filing separate O.A.
- 3. Ordered accordingly. The M.A. also stands disposed of accordingly.

(P. GOPINATH) MEMBER (A)

(SANJEEV KAUSHIK) MEMBER (J)

Date: 28.11.2018. Place: Chandigarh.

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